

as a part of the overall measures taken by them to increase the flow of credit to the weaker sections—in line with the targets laid down for such credit deployment. Since no central monitoring of such credit camps is considered feasible or necessary by the Reserve Bank of India the present data reporting system does not yield separate detailed information in respect of the credit camps or the amounts and particular types of loans disbursed through them. At the same time as per Reserve Bank of India's guidelines from time to time, banks have to follow well defined procedures for identification, scrutiny, appraisal, liberalised terms and conditions for margin money, security, etc. as well as repayment schedules for bank loans channelled towards the 'weaker sections'.

Opening of Bank Branches during 1986

1110. SHRI SOMNATH RATH : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of nationalised banks proposed to be opened during 1986; and

(b) the number out of which have been opened upto 30th June, 1986, Statewise :

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The aim of Branch licensing policy for 1985-90 is to achieve a coverage of 17,000 population per bank office in rural and semi-urban areas of each Development Block. The policy also aims at filling up spatial gaps with a view to ensure the location of a bank office within 10 kms. from each village. The Reserve Bank of India (RBI) has advised the State Governments/Lead Banks to identify centres on the basis of norms laid down in the policy and to forward the lists of identified centres finalised by the State Governments to RBI. The question of issuing licences for opening additional bank offices would be considered by RBI in terms of the branch licensing policy, only after the lists of identified centres are received from the State Governments. No targets relating to number of branches to be opened during the

year 1986 have been fixed. It is, therefore, not possible at this stage to indicate the number of branches that may be opened in 1986.

Public Sector Banks have opened 76 new offices from January to March, 1986 as per details given below :

Name of State/ Union Territory	Number of offices opened
Assam	7
Bihar	11
Gujarat	2
Karnataka	4
Kerala	1
Madhya Pradesh	4
Maharashtra	5
Orissa	2
Punjab	1
Uttar Pradesh	17
West Bengal	12
Delhi	3
Total	76

Inclusion of Buldana District under Personal Accident Insurance Social Security Scheme

1111. SHRI MUKUL WASNIK : Will the Minister of FINANCE be pleased to state :

(a) whether Government of Maharashtra has recommended to the Union Government to include Buldana district under the "Personal Accident Insurance Social Security Scheme" during the current financial year; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes Sir.

(b) Government have taken due note of the recommendation for appropriate necessary action.

Achievement of Field Officers in Implementing Central Schemes of Tourism

1112. SHRI CHINTAMANI JENA : Will the Minister of TOURISM be pleased to state :

(a) whether a system has been devised by Government to assess the achievement of each field officer by setting a target to be achieved in terms of tourist traffic and in implementation of Central financed scheme;

(b) if so, the broad outlines of the same; and

(c) the results achieved ?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) to (c). Assessment of achievements of field officers posted abroad is based on performance parameters like efforts to generate favourable publicity in the local media and newspapers, participation in exhibitions and trade fairs and organising "Know India" seminars and record in motivating local travel agents, travel writers and tour operators to promote and sell India as a travel destination. In the case of field officers in India, the achievement are assessed on the basis of their effective liaison with the State Governments concerned in formulation and implementation of projects for the improvement of tourism infrastructure, facilitation at airports, participation in exhibitions/trade shows, public contact programme, assisting tourists in general and liaison with State Governments and local travel trade for promoting domestic tourism.

As a result of stepped-up promotional efforts, there has been an increase of 14.6% in the tourist arrivals for the period January-June 1986 over the last year. Also,

there has been a significant increase in domestic tourism.

[*Translation*]

Indo-Pak Trade in Private Sector

1113. SHRI SIMON TIGGA : Will the Minister of COMMERCE be pleased to state :

(a) whether India and Pakistan have agreed to increase their bilateral trade in the private sector;

(b) if so, the areas in which initiatives would be taken for the purpose; and

(c) the assistance proposed to be given by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BRAHMA DUTT) : (a) Yes, Sir.

(b) and (c). Several products are being imported by Pakistan from other countries, in which India has the capability. The effort was to secure the opening of trade by the private sector in Pakistan in these. The Pakistan Government has not yet responded in the matter.

The trade was to be promoted through public sector enterprises and greater contact between trade and industry.

[*English*]

Reservation of Items for Production in Handloom Sector

1114. SHRI JAGANNATH PATTNAIK : Will the Minister of TEXTILES be pleased to state :

(a) whether the All India Handloom Fabrics Marketing Co-operative Society (AIHFMCOS) has urged Union Government not to yield to the pressure from the mill and powerloom sector to reduce the number of items reserved for production in the handloom sector; and

(b) if so, the reaction of Government in this regard ?